

**GOVERNMENT OF INDIA
PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:4677
ANSWERED ON:25.08.2010
CVC LIST OF CORRUPT OFFICIALS
Bhagat Shri Sudarshan;Majhi Shri Pradeep Kumar

Will the Minister of PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Central Vigilance Commission has issued a list of serving corrupt officials recently;
- (b) if so, the details thereof, Ministry/Department-wise;
- (c) whether negligent/slack attitude of the Government is responsible for nonfilling of charge-sheet against the corrupt officials; and
- (d) if so, the reasons therefor?

Answer

MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF SCIENCE and TECHNOLOGY; MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF EARTH SCIENCE; MINISTER OF THE STATE IN THE PRIME'S MINISTER OFFICE; MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS;AND MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRITHVIRAJ CHAVAN)

- (a): No, Sir.
- (b) to (d): Do not arise.